NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016

NAME OF THE PARTIES:

Mr. Manoj Chandra Jain

V/s. M/s. Hrub Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

S. No. RAMUL SA HASRABUDDHE R, to R5

DESIGNATION

2. PARINAZ NAGPORWALA ADVOCATE FOR PETITIONERS

Propondo

ORDER

C.P. No. 19/241-242,244/NCLT/MAH/2016

- 1. Ld. Counsels of both the sides are present.
- 2. From the side of the Petitioner a rejoinder is stated to be filed today in the Registry with a copy to the other side.
- 3. Under these circumstances since the Rejoinder has been filed today, matter is listed for hearing on 21.12.2016

Date: 11.11.2016

sd/-Shri M.K. Shrawat Member (Judicial)